

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 29.10.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASE WHICH COULD
NOT BE TAKEN-UP ON 29.10.2018 WILL NOW BE LISTED ON THE
DATE AS MENTIONED AGAINST IT**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 782/2018 (M.A. No. 1522/2018 & M.A. No. 1523/2018)	Rehayasi Welfare Association (Regd) & Anr. Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant	Last week of January, 2019

COURT MASTER